

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 606
ANSWERED ON 03/02/2026**

DELETION OF JOB CARDS

**606. Shri LaljiVerma:
Shri Kalyan Banerjee:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of job cards removed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from the financial year 2019-20 to 2024-25 along with the reasons for removal, State and year-wise;**
- (b) the details of workers removed for the period from 2019-20 to 2023-24 for reluctance to work, State and year-wise particularly in Ambedkar Nagar Lok Sabha Constituency of Uttar Pradesh;**
- (c) whether the Government has issued any guidelines for reinstatement of wrongly removed job cards or labourers, if so, the details of process prescribed for reinstatement of genuine beneficiaries and if not, the reasons therefor;**
- (d) whether Aadhaar-based payment or authentication compliance has resulted in exclusion of eligible beneficiaries, if so, the details thereof, State-wise; and**
- (e) the details of grievance redressal mechanism available for wrongful deletions and the number of grievances resolved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) updation/deletion of Job Cards is a regular exercise undertaken by the States/UTs. Job cards are deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and

there was only one member name in the job card he/she has expired etc.

To streamline the process of deletion of Job cards, Ministry of Rural Development has issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/Union Territories, with clear guidelines for deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency, protects the rights of workers by defining conditions for deletion, setting up a grievance redressal mechanism, and ensure the settlement of pending liabilities if any before deletion/cancellation. Here it is stated that as per guidelines issued by this Department name of worker cannot be removed for the reason of reluctance to work.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded.

States/UTs-wise number of job cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25 is given at Annexure-I. Further, State/Union Territory (UT)-wise details of number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24 are given at Annexure-II.

Note: As per NREGASoft, during the FY 2019-20 to 2024-25, total number of job cards deleted by the States/UTs was 457.97 Lakh while, in the same period total number of job cards added by the States/UTs was 653.72 Lakh.

Number of workers deleted from job cards in Ambedkar Nagar and Ayodhya district of Uttar Pradesh part of which is in Ambedkar Nagar Lok Sabha Constituency during the same period are given below:

District	2019-20	2020-21	2021-22	2022-23	2023-24
Ambedkar Nagar	4757	5384	7934	150137	109539
Ayodhya	719	1976	1684	44361	62877
Total	5476	7360	9618	194498	172416

(d): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement AadharPayment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024. Here, it is stated that of eligible beneficiaries cannot be excluded due to reason of non-linking of bank accounts with Aadhar.

(e): The Annual Master Circular provides for a dedicated Grievance Redressal Module in NREGASoft, which allows workers/citizens to lodge complaints and track responses, in addition to written complaints, telephone helplines and entries in the “Complaint Register” (one of the seven mandatory registers at GP level). The Centralized Public Grievance Redress and Monitoring System (CPGRAMS) is one of the major grievance redressal mechanisms available for lodging complaint.

Annexure-I

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 606 dated 03.02.2026.

States/UTs-wise number of job cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25							
Sl. No.	State	Number of Job-Card deleted					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	24248	3426	185079	2882724	370326	148478
2	Arunachal Pradesh	7311	6151	9596	8875	12869	15651
3	Assam	65699	96586	76244	157138	282142	576220
4	Bihar	77290	182407	1273514	5870225	2112092	981284
5	Chhattisgarh	129658	170304	139660	264839	294544	399026
6	Goa	1	8	11	21	24	53
7	Gujarat	40314	131080	40289	146141	338533	53616
8	Haryana	5083	15413	8531	11028	8834	6237
9	Himachal Pradesh	4057	8000	10351	18119	15543	4559
10	Jammu And Kashmir	33032	94078	37635	38388	73015	30123
11	Jharkhand	50568	89427	228674	954252	324524	176956
12	Karnataka	27534	7197	41843	203185	96036	27286
13	Kerala	17725	23773	27340	110722	218752	89300
14	Ladakh	675	1336	889	1421	897	452
15	Madhya Pradesh	513979	1062861	1100109	366349	695278	51890
16	Maharashtra	22105	48460	28201	72863	37625	26449
17	Manipur	3961	11126	4449	3153	5778	6395
18	Meghalaya	8017	8119	5449	3832	15375	13181
19	Mizoram	6607	9896	8580	4149	4902	9988
20	Nagaland	9999	1136	1797	2528	3759	8999
21	Odisha	121028	313621	793292	2370031	523622	286009
22	Punjab	16675	14330	65858	340659	69225	20981
23	Rajasthan	80406	117660	129285	634800	393797	55563
24	Sikkim	1302	784	1343	1409	2133	1969
25	Tamil Nadu	33148	126017	155065	315049	653677	633820
26	Telangana	4084	5282	15976	510683	84744	80166
27	Tripura	8571	8684	5951	5938	20798	8742
28	Uttar Pradesh	99849	201871	582074	4858064	3315158	91568
29	Uttarakhand	7370	16508	26004	148098	44229	45150
30	West Bengal	10554	19374	27741	2177536	169691	9026
31	Andaman And Nicobar	1930	1528	448	143	70	308
32	Dn Haveli And Dd	0	0	0	0	2	14
33	Lakshadweep	2	1	8	18	52	37
34	Puducherry	126	245	258	4394	606	480
	Total	1432908	2796689	5031544	22486774	10188652	3859976

Annexure-II

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 606 dated 03.02.2026.

State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24.						
Sl. No.	State	Number of workers deleted				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	211267	181014	618582	7517856	1096736
2	Arunachal Pradesh	28621	23422	35053	34433	58257
3	Assam	227261	268422	345666	608253	792138
4	Bihar	147381	267823	2002521	8900402	3178680
5	Chhattisgarh	501629	639811	540686	1186037	1395412
6	Goa	2	14	22	24	34
7	Gujarat	154654	435435	143195	559478	975994
8	Haryana	14281	30479	17023	17997	18939
9	Himachal Pradesh	18855	34197	45819	78439	77015
10	Jammu And Kashmir	92619	255607	112814	107120	212281
11	Jharkhand	109402	182440	462251	2030163	654727
12	Karnataka	123550	57101	250665	855967	547661
13	Kerala	49287	55289	72189	348598	540033
14	Ladakh	2480	3303	2686	7130	3209
15	Madhya Pradesh	1813001	3823679	4540607	1471373	2698235
16	Maharashtra	98526	210868	229270	428628	227851
17	Manipur	29830	64315	54240	90027	127349
18	Meghalaya	34042	31556	20707	20466	118486
19	Mizoram	31245	35061	20414	10269	15010
20	Nagaland	41988	4934	7630	15155	21754
21	Odisha	441314	1097748	2605164	7686413	1499868
22	Punjab	35200	33095	128296	598046	127741
23	Rajasthan	537168	818142	793487	3046893	2151059
24	Sikkim	3638	3122	4623	4528	8792
25	Tamil Nadu	121125	417563	440825	782200	1690416
26	Telangana	11135	129577	61278	1723810	302478
27	Tripura	29185	35817	29874	37486	103710
28	Uttar Pradesh	202170	398460	1097908	8024982	5600653
29	Uttarakhand	18523	48363	66235	355786	124556
30	West Bengal	93725	130301	157309	8340066	603689
31	Andaman and Nicobar	3394	3324	909	320	190
32	Dn Haveli And Dd	0	0	0	0	145
33	Lakshadweep	2	2	11	63	86
34	Puducherry	683	1374	1865	49528	2068
	Total	5227183	9721658	14909824	54937936	24975252
